

DIVISION BENCH  
COURT - II

**O-235**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/29(KB)2022  
RA/1(KB)2023, IA(COMPANIES.ACT)/4(KB)2023,  
CONT.A./10(KB)2022, COMP.APPL/15(KB)2022,  
IA(COMPANIES.ACT)/167(KB)2023, IA(COMPANIES.ACT)/144(KB)2022,  
IA(COMPANIES.ACT)/75(KB)2023, IA(COMPANIES.ACT)/2(KB)2023,  
IA(COMPANIES.ACT)/20(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

IN THE MATTER OF	KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. ] for the Petitioner

Mr. A. Garodia, Adv.

Mr. R. Singhee, Adv.

Ms. U. Chatterjee, Adv.

Mr. P. Ghosh, Adv.

Ms. U. Garodia, Adv.

Ms. S. Kar, Adv.

Mr. Sanjay Kr. Gupta, CS ] for R-1 to R-8 & R-10 & R-11

Mr. R. K. Keshri, Adv.

Mr. A. Chaurasia, Adv.

**ORDER**

1. Ld. Counsel for the parties are present.
2. Ld. Counsel for both sides are requested to place convenience notes, if not already done earlier, before the next date of hearing.
3. List this matter for final arguments **on 11.06.2024 at 11:30 A.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**